[SHRI HARINATHA MISRA *in the Chair*]

MR. CHAIRMAN: Papers to be laid.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF SHIPPING DEVELOPMENT FUND COMMITTEE FOR 1979-80, REVIEW AND ANNUAL REPORT OF CENTRAL INLAND WATER TRANSPORT CORPORATION LTD., CALCUTTA FOR 1979-80 AND ANNUAL ACCOUNTS OF MORMUGAO PORT TRUST FOR 1979-80

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Shipping Development Fund Committee for the year 1979-80 along with the Audited Accounts, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [*Placed in Library. See* No. LT-1790/81].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1979-80.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1979-80 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-1791/81].

(3) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, for the year 1979-80 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [*Placed in Library. See* No. LT-1792/81].

REVIEWS AND ANNUAL REPORTS FOR 1979-80 OF BHARAT OPHTHALMIC GLASS LTD., DURGAPUR, HEAVY ENGINEERING CORPORATION LTD., RANCHI, SCOOTERS INDIA LTD., LUCKNOW, BHARAT HEAVY PLATE AND VESSELS LTD., VISAKHAPATNAM ETC., ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): On behalf of Shri Charanjit Chanana, I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1979-80.

(ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-1793/81).

(b) (i) Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1979-80.

(ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.. [*Placed in Library. See* No. LT-1794/81].

(c) (i) Statement regarding Review by the Government on the working of the Scooters India Limited, Lucknow, for the year 1979-80.

(ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1979-80 along with the Audited Accounts and the com-

ments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-1795/81].

(d) (i) Statement regarding Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1979-80.

(ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-1796/81).

(e) (i) Statement regarding Review by the Government on the working of the Engineering Projects (India) Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See* No. LT-1797/81).

(f) (i) Statement regarding Review by the Government on the working of the Richardson and Cruddas (1972) Limited, Bombay, for the year 1979-80.

(ii) Annual Report of the Richardson and Cruddas (1972) Limited, Bombay, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-1798/81].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item 1(a) above. [*Placed in Library. See* No. LT-1798/81].

(3) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1979-80 along with Audited Accounts. [*Placed in Library. See* No. LT-1799/81].

(4) A copy of the Development Councils (Procedural) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. S.O. 42(E) in Gazette of India dated the 21st January, 1981, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951. [*Placed in Library. See* No. LT-1800/81].

(5) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Calcutta, for the year 1979-80 along with Audited Accounts. [*Placed in Library. See* No. LT-1801/81].

(6) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Designs, Hyderabad, for the year 1979-80 along with Audited Accounts. [*Placed in Library. See* No. LT-1802/81].

(7) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1979-80 along with Audited Accounts. [*Placed in Library. See* No. LT-1803/81].

(8) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tool Room & Training Centre, Calcutta, Central Institute of Tool Design, Hyderabad and Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1979-80. [*Placed in Library. See* No. LT-1803/81].

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Cement Research Institute of India, New Delhi, for the year 1978-79 along wth Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Gov-

ernment on the working of the Cement Research Institute of India, New Delhi, for the year 1978-79.

(10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [*Placed in Library. See* No. LT-1804/81].

MR. CHAIRMAN: Shri Shivraj V. Patil.

SHRI C. K. JAFFAR SHARIEF: *rose*

MR. CHAIRMAN: He is authorised.

DR. SUBRAMANIAM SWAMY (Bombay North-East): But why him?

MR. CHAIRMAN: Responsibility is joint.

REVIEWS AND ANNUAL REPORTS OF PRAGA TOOLS LTD., SECUNDERABAD AND BHARAT ELECTRONICS LTD., BANGLORE FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): On behalf of Shri Shivraj V. Patil, I beg to lay on the Table a copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Statement regarding Review by the Government on the working of the Praga Tools Limited, Secunderabad, for the year 1979-80.

(ii) Annual Report of the Praga Tools Limited, Secunderabad, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-1805/81.]

(2) (i) Statement regarding Review by the Government on the working of the Bharat Electronics Limited, Bangalore, for the year 1979-80.

(ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-1806/81.]

MR. CHAIRMAN: Shri Buta Singh.

SHRI INDRAJIT GUPTA (Basirhat): He has not authorised anybody.

MR. CHAIRMAN: Yes, Mr. Bhishma Narain Singhji.

AGREEMENT EXECUTED WITH PUNJAB GOVERNMENT UNDER THE NATIONAL HIGHWAY ACT, 1956

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): On behalf of Shri Buta Singh, I beg to lay on the Table under section 10 of the National Highway Act, 1956, a copy of the Agreement (Hindi and English versions) executed with the Government of Punjab on the 23rd August, 1980 under section 8 of the said Act. [*Placed in Library. See* No. LT-1807/81.]

SHRI INDRAJIT GUPTA: An after-thought. He never authorises you.

REVIEWS AND ANNUAL REPORTS OF SEMICONDUCTOR COMPLEX LTD., S.A.S. NAGAR PUNJAB AND INDIAN RARE EARTHS LTD., BOMBAY FOR 1979-80

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Statement regarding Review by the Government on the working of the Semiconductor Complex Limited, S.A.S. Nagar (Punjab), for the year 1979-80.